

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 271 of 2015 &
IA No. 438 of 2015

Dated: 27th November, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Karnataka Power Transmission Corporation Ltd. & Anr. Appellant (s)
Versus
M/s. Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Ms. Shrishti Govil

Counsel for the Respondent(s) : Mr. Anuparna Bordoloi
Mr. Savyasachi Sahai for R.1

ORDER

Issue notice. Ms. Anuparna Bordoloi takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 15.01.2016. Dasti in addition is permitted.

List the matter on **15.01.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson